

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

Co.Appeal 299 of 2019

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2020**

**Name of the Company:**

Raj Kishan Saxena  
V/s  
Cadila Healthcare Ltd & Ors

**Section:**

Section 59 of Co.Act, 2013

**ORDER**

Learned Counsel Mr. Vaibhav Varma appeared for the appellant.

Learned PCS Mr. Manoj Hurkat appeared for Respondent no.1 & 2.

Learned Counsel for the appellant requested to file rejoinder. It is to be filed within 7 days.

Matter to appear for further consideration on 08.12.2020.

**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 11th day of November, 2020

Prakash

**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**